

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1)...../2008
CRLMP.NO(s). 9044

(From the judgment and order dated 12/05/2003 in CRLA No. 91/1991 of The
HIGH COURT OF JHARKHAND AT RANCHI)

AMBIKA MANDAL

Petitioner(s)

VERSUS

THE STATE OF BIHAR NOW JHARKHAND

Respondent(s)

(With CRLMP 9044/2008 (c/delay in filing SLP, c/delay in refiling SLP and
office report)

Date: 07/07/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE HARJIT SINGH BEDI

For Petitioner(s) Mr. Gaurav Agrawal,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Delay condoned.

Issue notice.

(K.K. Chawla)
Court Master

(Neeru Bala Vij)
Court Master